

NOTICE

In absence of Hon'ble Officiating Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Bench of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.09.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 440 of 2021	Hitesh Rathod Vs. Ariisto Developers Pvt. Ltd. Acting through Mr. Jayesh Sanghrajka, Resolution Professional & Ors.	Aditya Dewan	Zinnea Mehta Chintan Gandhi Jay Sangrajka-RP Tishampati Sen-R1
2.	Comp. App. (AT) (Ins) No. 601 of 2021	Dharmesh Jain, Managing Director (Suspended) Vs. IDBI Trusteeship Services Ltd. & Anr.	Kunal Mimani	Durgesh Khanapurkar Debashree Dey-R1 Jaimin Dave0-R2 Harshad Vyas- Interverner
3.	Comp. App. (AT) (Ins) No. 613 of 2021 (With Defects)	Dharmesh Jain, Vs. IDFC First Bank Ltd. & Anr.	Kunal Mimani	Navneet Gupta Ajay Monga-R1 Mukesh Kathuria-R2
4.	Comp. App. (AT) (Ins) No. 614 of 2021	Dharmesh Jain Vs. IDFC First Bank Ltd. & Anr.	Kunal Mimani	Navneet Gupta Ajay Monga-R1 Mukesh Kathuria-R2

5.	Comp. App. (AT) (Ins) No. 637 of 2021	Vinod Tarachand Agrawal Vs. —	Monaal Davawala	
6.	Comp. App. (AT) (Ins) No. 684 of 2021	Standard Surfa Chem India Pvt. Ltd. Vs. Kishore Gopal Somani	Goutham Shivshankar	
7.	Comp. App. (AT) (Ins) No. 686 of 2021	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr.	Kunal Mimani	Dhiraj Kumar totala
8.	Comp. App. (AT) (Ins) No. 708 of 2021 (With Defects)	Prozon Intu Properties Ltd. Vs. Amit Gupta, Liquidator of Provogue (India) Ltd.	Dhiraj A. Philip	

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

9.	Comp. App. (AT) No. 36 of 2020 & I.A. No. 1105 of 2021	Nitin Rekhan Vs. Hightime Marketing Pvt. Ltd.	Manish Kaushik	
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For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 580 of 2021	Manoj Kumar Singh, IRP Vs. Insolvency & Bankruptcy Board of India	Arvind Kumar	Abhishek Kumar
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For Hearing

11.	Comp. App. (AT) (Ins) No. 131 of 2021	Rajasthan State Road Development & Construction Corporation Ltd. Vs. Vasundhra Gupta With	Rajeev Sharma	Jasmeet Singh-R1 Sandeep Chilana-R2
12.	Contempt Case (AT) No. 16 of 2021 in Comp. App. (AT) (Ins) No. 131 of 2021	Vasundhra Gupta (Suspended Director of Aesthetic Stone Arts India Pvt Ltd.) Vs. Sandeep Mathur & Anr.	Jasmeet Singh	Yashodhara Roy Rajeev Sharma Satish Gupta Vijendra Bangar Sandeep Chilana
13.	Comp. App. (AT) (Ins) No. 253 of 2021	Central Goods & Services Department Vs. Abhijit Guhathakurta & Anr.	Pratap Singh Ahlwallia	Vaijayant Paliwal Moulshree Shukla Misha

02:00 PM

For Hearing

14.	Comp. App. (AT) (Ins) No. 1231 of 2019	Anand Sonbhadra, R.P. of Shubhkamna Buildtech Pvt. Ltd. Vs. Arham Escon Pvt. Ltd.	Simran Jyoti Singh	Rakesh Sinha-R1 U.N. Singh-R2
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar